## (ख) जो, नहीं।

(ग) और (घ) वर्ष 1987-89 के दौरान राजस्थान को 120 आश्रय पत्न तथा 36 औद्योगिक लाइसेंस मंजूर किए गए थे, जिसमें से एक आश्रय-पत्न सवाई-माधोपुर के लिए दिया गया था। जारी किए गए औद्योगिक लाइसेंसों और आश्रय पत्नों के संबंध में उपक्रमों के नाम व पले, स्थापना-स्थल विनिमःण की मद, क्षमता आदि के ब्यौरे भारतीय निवेश केन्द्र द्वारा नियमित रूप से प्रकाशित किए जाते हैं, जिसकी प्रतियां संसद पुस्तकालय में उपलब्ध है।

## राजस्थान में तेल ग्रौर गैस का निकाला जाना

- 68 डा॰ प्रवरार ग्रहमद खानः क्या पेट्रोलियम ग्रीर एसायन मंत्री यह बताने की कृपा करेंगे कि :
- (क) राजस्थान में उन स्थानों के नाम क्या हैं जहां इस समय तेल और ज्वलनशोल गैस निकाली जा रही है या निकट भविष्य में निकाले जाने की संभावना है ; और
- (ख) राजस्थान में गैस और तेल के कितने संभावित भंडार हैं तथा ये कहां-कहां स्थित है औं इन जिन्हों की खोज और उसके निकाले जाने के लिए सरकार द्वारा क्या प्रयास किये जा रहे हैं और इन संकर्मों को कब तक पूरा कर लिये जाने की संभावना है?

पेट्रोलियम श्रौर रसायन मंत्रालय में राज्य मंत्री (श्री भजमन बेहरा): (क) श्राज की तारीख मे रास्जयान में कोई तेल या गैस नहीं निकाली जा रही है। उपयुक्त उपभोक्ताश्रों का पता लगने के बाद ही वाणिज्यिक स्तर पर गैस का उत्पादन किया जाना व्यवहार्य होगा।

(ख) तेल एंव प्राकृतिक गैस ग्रायोग ने राजस्थान के मनहेड़ा टिब्बा ग्रीर घोटारु गैस क्षेत्रों मे 1.648 विलियन घन मीटर हाइड्रीकार्बन गैस के भौमिकीय भंडार का पता लगाया है। इन क्षेत्रों मे फिलहाल रेखांकन सुघार लाने संबंधी कार्य चल रहे हैं जो उपयुक्त विकास/ उत्पादन योजनाम्रों को तैयार करने से पूर्व किये जाते हैं । भ्रायल इंडिया लि० ने राजस्थान में जैसलमेर जिले के तनाट श्रीर रामगढ क्षेत्र मे 2.5 बिलियन घन मीटर प्राकृतिक गैस के भंडार का पता लगाया है । पश्चिमी तनोट क्षेत्र में डंडेवाला कूप में मुक्त हाइड्रीकार्बन गैस होने के संकेत मिले हैं । इन भंडार में ग्रागे ग्रीर वृद्धि होने का अनुमान है। भ्रायल इंडियाँ लि० की भकंपीय सर्वेक्षण ग्रतिरिक्त खुदाई ेद्वारा ग्रथने यन्वेषण कार्यों को बढाने की योजना है। प्राृतिक गैस के वाणिज्यिक स्तर पर उत्पादन प्रारम्भ करना ऐसी गैस के उपयोग के लिए किये जाने वाले निवेशों पर निर्भर करेगा ।

#### Furnishing of details by drug companies

## 69. SHRI RAJNI RANJAN SAHU: CHOWDHARY RAM SEWAK:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to unstarred Question 821 given in the Rajya Sabha on the 19th March, 1990 and state:

- (a) what are the names of the companies which have not furnished the details required for assessment of liability under Drugs Prices Equalisation Account;
- (b) what steps have been taken from, 1983 till date to obtain the details;
- (c) what are the names of drugs involved in each case;
- (d) what are the names of drugs for which final assessment has been completed;
- (e) whether it is a fact that his Ministry found a number of anomalies and discrepancies in the assessment made by the special team; and
- (f) if so, what are the details thereof and what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND **CHEMICALS** (SHRI BHAJMAN BEHERA): (a) to (d) Names of the companies against whom liabilities have been tentatively assessed and the relevant details thereof are given in the Annexure. [See Appendix CLIV, Annexure No. 4]. Liabilities against the remaining companies who have been served notices could not be assessed as details required for assessing the liabilities were either inadequate or not available. The matter for recovery is being pursued in accordance with the due procedure of law after the issuance of notices.

(e) and (f) The findings of the Special Team and the developments thereafter are being looked into afresh in respect of the companies involved in Supreme Court case. In respect of other cases of recovery wherever assessments have been completed the companies have already been asked to deposit the amounts with the Government.

#### Recovery of overcharged amounts

# SHRI RAJNI RANJAN SAHU; CHOWDHARY RAM SEWAK;

Will the Minister of PETROLEUM AND CHEMICALS be pleased to refer to the answer to Unstarred Question 829 given in the Rajya Sabha on the 19th March, 1990 and state:

- (a) what is the amount recovered from the companies upto the 15th April, 1990 as reported overcharged by Food and Drug Administration authorities and by when the balance would be recovered;
- (b) by when the amounts overcharged on other drugs would be determined;
- (c) whether it is a fact that apart from these 10 cases, number of other cases where companies have over-charged have come to the notice of his Ministry;
- (d) if so, the details of such instances and action taken in each case:
- (e) whether his Ministry or FDA has worked out the amount overcharged; and

(f) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI BHAJMAN BEHERA): (a) None of the companies against whom the overcharged amounts were reported by the Commissioner Food and Drug Administration have deposited any amount with the Government upto 15th April, 1990. The matter is being followed up through the State Drug Control authorities.

- (b) The amounts overcharged by Ms. A. P. Chemicals in respect of Paracetamol have been determined tentatively.
- (c) and (d) As and when more cases of overcharging of prices come to the notice of the Government necessary action to determine the overcharged amount would be taken.
- (e) and (f) Do not arise in view of reply  $t_0$  (c) and (d) above.

#### Industrial sickness due to lack of marketing network

- 71. SHRI KAMAL MORARKA: Will the Minister of INDUSTRY be pleased to state.
- (a) whether it is a fact that the major reason for sicknes, in small and medium scale units is lack of marketing network; and
- (b) if so, what action is being contemplated to help these units to tackle this problem?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Marketing problem is one of the causes of sickness in the industrial sector.

(b) Marketing is primarily an entrepreneurial function and small scale units have been undertaking marketing operations of their own. Keeping in view the limitations of small scale entrepreneurs however, an institutional framework has been created at Central and State levels to facilitate marketing.